

सीमेंट के स्लीपर

३३३. श्री ओंकार, लाल बेरवा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) सीमेंट कंक्रीट के स्लीपरों के निर्माण में कितनी प्रगति हुई है ; और

(ख) किन्-किन क्षेत्रों में ये स्लीपर लगा दिये गये हैं ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० बें० रामस्वामी) : (क) देश में कंक्रीट स्लीपर बनाकर देने के लिए संसार के विभिन्न देशों से टेंडर मांगे गये थे । इन टेंडरों के आघार पर प्रवर्तित कंक्रीट के २ लाख स्लीपर बनाकर देनेका आर्डर दिया जा रहा है ।

ये स्लीपर उत्तर रेलवे में बिछाने के लिए हैं ।

(ख) पहले कंक्रीट स्लीपर अधिकतर रेलों स्वयं तैयार करती थीं और परीक्षणार्थ ये स्लीपर विभिन्न रेलों के थोड़े-थोड़े हिस्सों में लगाये गये थे ।

Boat Bridge over Jamuna in Delhi

Shri Kachhavaia:
334. { Shri Subodh Hansda:

Will the Minister of Transport be pleased to state:

(a) the total cost of construction of the boat bridge over the Jamuna in Delhi for the first time;

(b) the recurring annual expenditure incurred on demolition, reconstruction and maintenance of this bridge;

(c) whether this bridge affects adversely the low income group people residing on the other side of the Jamuna; and

(d) how long it will take to construct a pucca permanent road bridge in its place?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2319/64].

Co-operative Canteens

335. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that opening of staff co-operative Canteens have been accomplished in all workshops in all railways and in the Southern railway in particular;

(b) whether it is a fact that despite collection of shares from workmen for a Workers Co-operative Canteen in Golden Rock Workshop since 1961, the co-operative canteen has not yet been opened;

(c) if so, the reasons thereof; and

(d) the steps being taken to make this workshop in line with other shops in regard to opening of co-operative Staff Canteens?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) All Workshops on Railways have been provided with canteens but according to the rules framed by the State Governments under the Factories Act, it is not obligatory that canteens in factories should be run by employees themselves on a co-operative basis by raising share capital.

(b) Yes.

(c) and (d). The suggestion of the staff to fix the value of share at Re. 1 instead of Rs. 5 was not considered workable and hence it was decided that the departmental arrangements through a Committee of Management consisting of ten members, five elected and five nominated by the Railway Administration, to run the canteen should continue until conditions become more favourable to run the canteen on co-operative basis.